

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1384
TO BE ANSWERED ON 27.12.2017**

AGREEMENTS WITH SWITZERLAND

1384. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of External Affairs be pleased to state the details of policy related issues/agreements signed between India and Switzerland during the last five years?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI M. J. AKBAR)**

A number of policy-related MoUs and Agreements have been signed between India and Switzerland in the last five years. These include:

S. No.	Name of MOU/Treaty/ Agreement/ Joint Protocol/ Joint Programme of Cooperation, etc.
1.	MOU on Cooperation in the fields of Skill Development as well as Vocational and Professional Education and Training - signed in June 2016
2.	Agreement on Mutual Visa Exemption for Holders of Diplomatic passports - signed in October 2016
3.	Technical Arrangement on the Identification and Return of Swiss and Indian Nationals - signed in October 2016
4.	Arrangement for Dependent Person of Diplomatic, Consular, Technical and Administrative Staff of Diplomatic and Consular Mission to Perform Gainful Employment - signed in October 2016
5.	Joint Declaration on Automatic Exchange of Information on Tax Matters - signed in November 2016
6.	MoU on Technical Cooperation in the area of Railway Safety & Technology between Ministry of Railways and Federal Department of Environment, Transport, Energy and Communication of Swiss Confederation - signed in August 2017
7.	MoU between Konkan Railway Cooperation Ltd. (KRCL) and Swiss Federal Institute of Technology Zurich (ETH Zurich) in the field of tunneling and underground structures - signed in August 2017
